

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO- 2814
ANSWERED ON – 21.03.2022

Monuments and Temples for Inclusion in World Heritage List of UNESCO

**2814. SHRI P.P. CHAUDHARY:
SHRI KAUSHALENDRA KUMAR:
SHRI JAGDAMBIKA PAL:
SHRI ARJUN LAL MEENA:**

Will the Minister of **CULTURE** be pleased to state :-

- (a) the details of temples which are in the tentative list and have not been finalized for consideration in the World Heritage List of UNESCO;
- (b) the details of monuments which have been considered by UNESCO for the World Heritage List during the last four years, State-wise including Bihar;
- (c) whether the Government has proposed any plan for the development, conservation and maintenance of State protected monuments and if so, the details thereof;
- (d) whether the Government proposes to conduct a comparative study of heritages of historical importance situated in Bihar so that their names could be proposed to UNESCO; and
- (e) if so, the extensive details thereof and the name of such heritages?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPOMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Seven (07) temples are in the tentative list. Details are at Annexure - A.
- (b) Details are at Annexure - B.
- (c) There is no such plan for the development, conservation and maintenance of State protected monuments. However, ASI undertakes conservation of state protected monuments as civil deposit work as and when requested by the State Governments.
- (d) & (e) The submission of proposals by the State Governments/ Owner/ Custodian of heritage properties for inclusion in Tentative List of UNESCO based on their Outstanding Universal Value (OUV), authenticity, integrity, as per Operational Guidelines of World Heritage Convention, is an ongoing process. All the proposals received by the Government are assessed on the basis of justification of their OUV, criteria and statements of authenticity, integrity and comparison with other similar properties. Based on the assessments, proposals are forwarded to the World Heritage Centre for their inclusion in the Tentative List of UNESCO.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2814 FOR DATED 21.03.2022

Details of temples which are in the Tentative List

Sl.NO.	Name of Properties	Nature of Property	Location/State	Year of Inclusion
1.	Temples at Bishnupur, West Bengal	Cultural	West Bengal	1998
2.	Baha i House of Worship at New Delhi	Cultural	New Delhi	2014
3.	Ekamra Kshetra – The Temple City, Bhubaneswar	Cultural	Odisha	2014
4.	Sacred Ensembles of the Hoysala (sent as India's nomination for 2022-2023)	Cultural	Karnataka	2014
5.	Sri Ranganathaswamy Temple, Srirangam	Cultural	Tamil Nadu	2014
6.	Evolution of Temple Architecture – Aihole-Badami-Pattadakal	Cultural	Karnataka	2015
7.	Temples of Kanchipurum	Cultural	Tamil Nadu	2021

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.2814 FOR DATED 21.03.2022

List of Heritage property which have been considered by UNESCO for the World Heritage List in last four years

SI.NO.	Name of Site	State	Year of Inscription
1.	Victorian and Art Deco Ensemble of Mumbai	Govt. of Maharashtra	2018
2.	Jaipur City, Rajasthan	Govt. of Rajasthan	2019
3.	Dholavira: a Harappan City	Gujarat	2021
4.	Kakatiya Rudreshwara (Ramappa) Temple	Telangana	2021
